

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

25

T.C.P No. 264/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)




ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Systems Products Enterprises Pvt.Ltd.  
V/s.

GMP Technical Solutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	SHRUTI SHETTY i/b ANBLEGA L	Adv for Petitioner	
②	Mr. JAI KUMAR SHB TH	Authorised Signatory of Petitioner	
③	Mr. UDAY KHARSIKAR	Authorised Signatory of Respondent	

ORDER

TCP No.264/ I&BP/NCLT/MB/MAH/2017

First Call : Pass Over, for filing withdrawal memo.

On the memo of withdrawal filed, dismissal of this Company Petition on the ground that settlement has been arrived at, this Petition, by looking at the consent terms filed by the parties, is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)